

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos.256 of 2014 & IA No. 422 of 2014, A.No. 22 of 2015 & IA No. 20 of
2015, A.No. 8 of 2015 & IA No. 10 of 2015, A.No. 9 of 2015 & IA No.11 of
2015 and A.No.15 of 2015 & IA No. 17 of 2015**

Dated: 27th January, 2016

In the matter of :

A.No. 256 of 2014 & IA No. 422 of 2014

M/s Patikari Power Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No. 22 of 2015 & IA No. 20 of 2015

M/s Dharamshala Hydro Power Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No. 8 of 2015 & IA No. 10 of 2015

M/s Ascent Hydro Projects Ltd. ... Appellant(s)

Versus

Himachal Pradesh State Electricity Board Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No. 9 of 2015 & IA No. 11 of 2015

M/s Ginni Global Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No. 15 of 2015 & IA No. 17 of 2015

**M/s. Harison Hydel Construction Co. Pvt. Ltd.
Versus
Himachal Pradesh State Electricity Board & Ors.**

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post the matter for hearing on **03rd March, 2016.**

Court Master

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